

**GOVERNMENT OF INDIA
OVERSEAS INDIAN AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1839
ANSWERED ON:03.12.2014
E MIGRATION SOFTWARE
Raajhaa Shri Anwhar

Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

- (a) whether the Government has installed a new e-migration processing software in the Mumbai office of the Protector of Emigrants (POE) and if so, the salient features of the same;
- (b) whether the new e-migration processing software is much slower and complicated than the previous system and if so, the reasons for changing the old system; and
- (c) the corrective action taken/proposed to be taken by the Government in this regard?

Answer

MINISTER OF STATE OVERSEAS INDIAN AFFAIRS GENERAL (RETD.) SHRI V.K. SINGH

(a): Yes, Madam. A new e-Migrate System is being operationalized in the Office of Protector of Emigrants (POE), Mumbai. It is a comprehensive system covering entire spectrum of emigration including Foreign Employers, Indian Missions, POE offices of Ministry of Overseas Indian Affairs, Recruiting Agents, Emigrants, Insurance Agencies, Ministry of External Affairs and Bureau of Immigration. The e-Migrate project is designed to ensure safe and legal emigration of Emigration Check Required (ECR) passport holder workers to Emigration Check Required (ECR) countries. The objective of the system is to ensure that all stakeholders like Foreign Employers, Recruiting Agents, Emigrants, Indian Missions and Ministry of Overseas Indian Affairs officials are accessing a unified platform.

(b) and (c): eMigrate System is designed to process 10,000 emigration clearances daily against the current daily average of 4,000 applications. However there are certain checks inbuilt in the system like validations of passport with Passport Seva Project of the Ministry of External Affairs and validation of mandatory Insurance Policy (PBBY) with Insurance agencies. It also has interface with Bureau of Immigration. This system is designed to process the application on first come first served basis so that unnecessary discretions are done away with. eMigrate will eliminate physical interfaces, thereby making the emigration clearance system transparent, hassle-free and convenient, and also make it accountable for the Recruiting Agents and emigrants, who file in documents on the system, and also for officials processing them. For the above reasons, eMigrate system is in the process of being operationalized. Any requirement for improving the system is being carried out continuously.